

Thursday,
1st May, 1884

ABSTRACT OF THE PROCEEDINGS

OF THE

Council of the Governor General of India,

LAWS AND REGULATIONS

Vol. XXIII

Jan.-Dec., 1883

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Council of the Governor General of India,

ASSEMBLED FOR THE PURPOSE OF MAKING

LAWS AND REGULATIONS

1884

VOL. XXIII



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1884



Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vic., cap. 67.

The Council met at Government House, Simla, on Thursday, the 1st
May, 1884.

P R E S E N T :

His Excellency the Viceroy and Governor General of India, K.G., G.M.S.I.,
G.M.I.E., *presiding*.

His Honour the Lieutenant-Governor of the Panjáb, K.C.S.I., C.I.E.

His Excellency the Commander-in-Chief, G.C.B., C.I.E.

The Hon'ble J. Gibbs, C.S.I., C.I.E.

Lieutenant-General the Hon'ble T. F. Wilson, C.B., C.I.E.

The Hon'ble C. P. Ilbert, C.I.E.

The Hon'ble Sir S. C. Bayley, K.C.S.I., C.I.E.

The Hon'ble T. C. Hope, C.S.I., C.I.E.

The Hon'ble Sir A. Colvin, K.C.M.G., C.I.E.

The Hon'ble W. W. Hunter, LL.D., C.I.E.

The Hon'ble D. G. Barkley.

BENGAL REGULATION XIX OF 1810 REPEAL BILL.

The Hon'ble MR. ILBERT moved that the Bill to repeal Bengal Regulation XIX of 1810 within the territories administered by the Lieutenant-Governor of the North-Western Provinces be taken into consideration. He said that the object of the Bill was merely to repeal an old Regulation which in the opinion of the Local Government of the North-Western Provinces was no longer required for those Provinces. The Bill had not been referred to a Select Committee, but it had received the approval of the Local Government.

The Motion was put and agreed to.

The Hon'ble MR. ILBERT also moved that the Bill be passed.

The Motion was put and agreed to.

LEGAL PRACTITIONERS' BILL.

The Hon'ble MR. ILBERT also presented the Report of the Select Committee on the Bill to amend the Legal Practitioners' Act, 1879, and the Indian Stamp Act, 1879.

BURMA COURTS.[*Mr. Ilbert.*]

[1ST MAY, 1884.]

BURMA COURTS' BILL.

The Hon'ble MR. ILBERT also presented the Report of the Select Committee on the Bill to amend the Burma Courts' Act, 1875.

The Council adjourned to Wednesday, the 14th May, 1884.

SIMLA;
The 2nd May, 1884. }

D. FITZPATRICK,
Secretary to the Government of India,
Legislative Department.